

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 49/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2017

NAME OF THE PARTIES: M/s. MRH Digital Systems Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1	<i>Hemant file -</i>	<i>Advocate</i>	<i>.....</i>

ORDER

TCSP No. 49/230-232/NCLT/MB/MAH/2017

TCSP No. 50/230-232/NCLT/MB/MAH/2017

On the request made by the Petitioner Counsel, this Bench hereby directs  
RD/OL of Mumbai, to file their Reports within 15 days hereof.

List this matter for hearing on 08.03.2017.

Sd/-

**B. S. V. PRAKASH KUMAR**  
Member (Judicial)

Sd/-

**V. NALLASENAPATHY**  
Member (Technical)